

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 02/17/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

NAME OF THE COMPANY: TPG Software Pvt. Ltd.

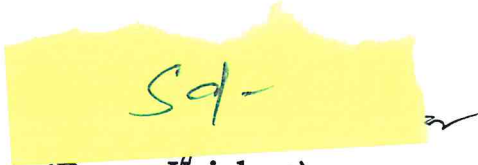
SECTION OF THE COMPANIES ACT: 2(41)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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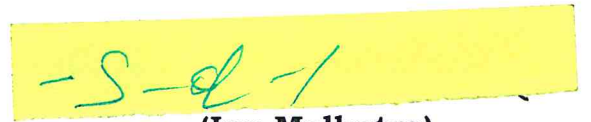
Present none.

ORDER

Notice to the petitioner through counsel as well as to the ROC
returnable on 5th February, 2017.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**